

No.GOB(I) 4(1)/2024

HIGH COURT OF KARNATAKA,
BENGALURU,
DATED: 25TH APRIL, 2024.

NOTIFICATION

PART - A

The following transfer and postings of Officers of Judicial Department in the cadre of **DISTRICT JUDGE** are ordered for administrative reasons and in the interest of public service, to take effect from the forenoon of **MAY 27, 2024**:

Sl. No.	Name of the Officer	Present place of working	Place to which posted
1	2	3	4
1.	Smt. Prabhavati Mrityunjay Hiremath	Prl. District and Sessions Judge, Mysuru.	Proposed for appointment as Prl. Judge, Family Court, Bengaluru. (Vice Sri. Ravindra Hegde – transferred)
2.	Smt. Geetha K.B.	Prl. District and Sessions Judge, Chitradurga.	Prl. District and Sessions Judge, Bengaluru Rural District, Bengaluru. (Vice Sri. M.L. Raghunath – transferred)
3.	Sri. M.L. Raghunath	Prl. District and Sessions Judge, Bengaluru Rural District, Bengaluru.	Services are placed at the disposal of the Government for being appointed as District Judge, OOD, Member Secretary, Karnataka State Legal Services Authority, Bengaluru. (Vice Sri. Jaishankar - transferred)

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4.	Smt. B.G. Ramaa	Prl. District and Sessions Judge, Mandya.	Prl. District and Sessions Judge, Dharwad. (Vice Smt. K.G. Shanthi - transferred)
5.	Sri. Tyagaraja N. Inavally	Prl. District and Sessions Judge, Hassan.	Prl. District and Sessions Judge, Belagavi. (Vice Smt. L. Vijayalakshmi Devi - due for retirement on 30.06.2024)
6.	Sri. Subramanya J.N.	Presiding Officer, Industrial Tribunal, Bengaluru.	Chief Judge, Court of Small Causes, Bengaluru City. (Vice Smt. B.V. Renuka - transferred)
7.	Smt. B.V. Renuka	Chief Judge, Court of Small Causes, Bengaluru.	District and Sessions Judge, Ramanagara. (Vice Sri. Ningappa Parashuram Koparde - due for retirement on 30.06.2024)
8.	Smt. K.G. Shanthi	Prl. District and Sessions Judge, Dharwad.	Prl. District and Sessions Judge, Ballari. (Vice Smt. S.H. Pushpanjali Devi - due for retirement on 30.06.2024)
9.	Smt. Usha Rani	District Judge, OOD, Registrar, Karnataka Lokayukta, M.S. Building, Bengaluru. (ON REPATRIATION)	Prl. District and Sessions Judge, Hassan. (Vice Sri. Tyagaraja N. Inavally - transferred)

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10.	Sri. M. Brungesh	District Judge, OOD, Director, Arbitration Center-Karnataka (Domestic and International), Bengaluru.	Prl. District and Sessions Judge, Mandya. (Vice Smt. B.G. Ramaa - transferred)
11.	Sri. Ravindra Hegde	Prl. Judge, Family Court, Bengaluru.	Prl. District and Sessions Judge, Mysuru. (Vice Smt. Prabhavati Mrityunjay Hiremath - transferred)
12.	Sri. M. Chandrashekar Reddy	District Judge, OOD, Registrar (Judicial), High Court of Karnataka, Bengaluru.	Services are placed at the disposal of the Government for being appointed as District Judge, OOD, Registrar, Karnataka Lokayukta, M.S.Building, Bengaluru. (Vice Smt. Usha Rani - transferred)
13.	Sri. Ron Vasudev	District Judge, OOD, Addl. Registrar General, High Court Bench at Dharwad.	Prl. District and Sessions Judge, Chitradurga. (Vice Smt. Geetha K.B. - transferred)
14.	Sri. Jagadeeswara M.	I Addl. District and Sessions Judge, Raichur.	Proposed for appointment as Presiding Officer, Industrial Tribunal, Bengaluru. (Vice Sri. Subramanya J.N. - transferred)

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15.	Sri. Kiran Siddappa Gangannavar	Addl. District and Sessions Judge-FTSC-I, Hassan.	Prl. District and Sessions Judge, Udupi. (Vice Sri. Shantaveer Shivappa – transferred vide this office notification No.GOB(I) 1/2024 dated 25.04.2024)
16.	Sri. Hosamani Pundalik	I Addl. District and Sessions Judge, Bengaluru Rural District, Bengaluru.	Prl. District and Sessions Judge, Kodagu-Madikeri. (Vice Sri. H.C.Shamprasad - due for retirement on 31.05.2024)
17.	Smt. Hemavathi	Prl. Judge, Family Court, Kalaburagi.	Services are placed at the disposal of the Government for being appointed as District Judge, OOD, Additional Registrar (Enquiries), Karnataka Lokayukta, M.S.Building, Bengaluru. (Vice Sri. Shashikant Basalingappa Bhavikatti – due for retirement on 31.05.2024)
18.	Sri. S. Gopalappa	District Judge, OOD, Additional Registrar (Enquiries), Karnataka Lokayukta, M.S.Building, Bengaluru. (ON REPATRIATION)	XIII Addl. City Civil and Sessions Judge, Bengaluru City. (Vacant Court)
19.	Smt. Vela Damodar Khoday	Prl. Judge, Family Court, Mysuru.	Services are placed at the disposal of the Government for being appointed as District Judge, OOD, Additional Registrar (Enquiries), Karnataka Lokayukta, M.S.Building, Bengaluru. (Vacant Post)

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20.	Sri. Marulasidda- radhya H.J.	District Judge, OOD, Addl. Registrar General, High Court Bench at Kalaburagi.	I Addl. District and Sessions Judge, Shivamogga. (Vice Sri. Maanu K.S. – transferred)
21.	Sri. Manjappa Hanamantappa Annayyanavar	XVII Addl. City Civil and Sessions Judge, Bengaluru City.	I Addl. District and Sessions Judge, Davanagere. (Vice Sri. J.V. Vijayananda - transferred)
22.	Sri. K.M. Rajashekar	XXVIII Addl. City Civil and Sessions Judge, Bengaluru City.	Services are placed at the disposal of the Government for being appointed as District Judge, OOD, Additional Registrar (Enquiries), Karnataka Lokayukta, M.S.Building, Bengaluru. (Vacant Post)
23.	Sri. K.L. Ashok	District Judge, OOD, Additional Director, Karnataka Judicial Academy, Bengaluru.	Services are placed at the disposal of the Government for being appointed as District Judge, OOD, Additional Secretary to Government, Department of Law, Justice and Human Rights, Vidhana Soudha, Bengaluru. (Vice Smt. Sheila B.M. – transferred)
24.	Smt. Latha Kumari M.	LXXXV Addl. City Civil and Sessions Judge, Bengaluru City.	Proposed for appointment as Prl. Judge, Family Court, Chikkaballapura. (Vice Sri. Vivekananda S. Pandit – transferred)

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25.	Sri. Maanu K.S.	I Addl. District and Sessions Judge, Shivamogga.	Addl. District and Sessions Judge-FTSC-II, D.K. Mangaluru. (Vacant Court)
26.	Smt. Manjula Itty	Addl. District and Sessions Judge - FTSC-I, D.K. Mangaluru.	Addl. District and Sessions Judge-FTSC-I, Mandya. (Vice Smt. Shabanna Begum L. Ladkhan – transferred)
27.	Sri. Vinay D.	Addl. District and Sessions Judge-FTSC-I, Ballari.	Addl. District and Sessions Judge-FTSC-I, D.K. Mangaluru. (Vice Smt. Manjula Itty – transferred)
28.	Sri. Patil Mohankumar Bheemanagouda	VIII Addl. District and Sessions Judge, Mysuru (to sit at Hunsur).	Proposed for appointment as Presiding Officer, Labour Court, Vijayapura. (Vacant Court)
29.	Sri. Rudolph Pereira	I Addl. Prl. Judge, Family Court, Mysuru.	Proposed for appointment as Prl. Judge, Family Court, Mysuru. (Vice Smt. Vela Damodar Khoday – transferred)
30.	Smt. B. Pushpanjali	I Addl. District and Sessions Judge, Chikkamagaluru.	LXVIII Addl. City Civil and Sessions Judge, Bengaluru City. (Vice Sri. Sabappa – due for retirement on 31.05.2024)
31.	Smt. Bennali Shivakumar Jayashree	XXXIII Addl. City Civil and Sessions Judge, Bengaluru City.	I Addl. District and Sessions Judge, Kolar. (Vice Smt. Divya P.K. - transferred)

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32.	Smt. Sheila B.M.	District Judge, OOD, Additional Secretary to Government, Department of Law, Justice and Human Rights, Vidhana Soudha, Bengaluru. (ON REPATRIATION)	Addl. District and Sessions Judge, Hassan. (Vacant Court)
33.	Sri. Kashim Churikhan	LXVII Addl. City Civil and Sessions Judge, Bengaluru City.	Proposed for appointment as Prl. Judge, Family Court, Gadag. (Vacant Court)
34.	Sri. Yashawant	XXXIX Addl. City Civil and Sessions Judge, Bengaluru City.	Services are placed at the disposal of the Government for being appointed as District Judge, OOD, Additional Registrar (Enquiries), Karnataka Lokayukta, M.S.Building, Bengaluru. (Vice Sri. S. Nataraj - transferred)
35.	Sri. Lokappa N.R.	Addl. District and Sessions Judge, Chamarajanagar (to sit at Kollegal).	Services are placed at the disposal of the Government for being appointed as District Judge, OOD, Additional Registrar (Enquiries), Karnataka Lokayukta, M.S.Building, Bengaluru. (Vacant Post)

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36.	Sri. Sadanand M. Doddamani	LIII Addl. City Civil and Sessions Judge, Bengaluru City.	Services are placed at the disposal of the Government for being appointed as District Judge, OOD, Additional Registrar (Enquiries), Karnataka Lokayukta, M.S.Building, Bengaluru. (Vice Sri. Rajkumar Siddappa Amminabhavi - transferred)
37.	Sri. R.Y. Shashidhara	IV Addl. District and Sessions Judge, Shivamogga (to sit at Bhadravathi).	Services are placed at the disposal of the Government for being appointed as District Judge, OOD, Additional Registrar (Enquiries), Karnataka Lokayukta, M.S.Building, Bengaluru. (Vacant Post)
38.	Sri. J.V. Vijayananda	I Addl. District and Sessions Judge, Davanagere.	Services are placed at the disposal of the Government for being appointed as District Judge, OOD, Additional Registrar (Enquiries), Karnataka Lokayukta, M.S.Building, Bengaluru. (Newly Created Post vide G.O. No. DPAR 109 SLK 2022 dated 12.11.2022)

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39.	Smt. Nagajyothi K.A.	Addl. District and Sessions Judge-FTSC-II, Mandya.	Services are placed at the disposal of the Government for being appointed as District Judge, OOD, Additional Registrar (Enquiries), Karnataka Lokayukta, M.S.Building, Bengaluru. <i>(Newly Created Post vide G.O. No. DPAR 109 SLK 2022 dated 12.11.2022)</i>
40.	Sri. P. Srinivasa	Presiding Officer, Industrial Tribunal, Mysuru.	Services are placed at the disposal of the Government for being appointed as District Judge, OOD, Additional Registrar (Enquiries), Karnataka Lokayukta, M.S.Building, Bengaluru. <i>(Newly Created Post vide G.O. No. DPAR 109 SLK 2022 dated 12.11.2022)</i>
41.	Smt. Savithri Shivaputra Kuji	X Addl. City Civil and Sessions Judge, Bengaluru City.	Proposed for appointment as Presiding Officer, Industrial Tribunal, Mysuru. (Vice Sri. P. Srinivasa – transferred)
42.	Sri. Abhay Dhanapal Chougala	Prl. Judge, Family Court, D.K. Mangaluru.	Services are placed at the disposal of the Government for being appointed as District Judge, OOD, Chairman, Permanent Lok Adalat, Mangaluru. <i>(Newly created post vide G.O. No. LAW 145 LAD 2005 dated 05.12.2005)</i>

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43.	Sri. A.V. Srinath	Prl. Judge, Family Court, Belagavi.	I Addl. District and Sessions Judge, Kalaburagi. (Vice Sri. Mohan Badagandi - transferred)
44.	Sri. Ravindra R.	VI Addl. District and Sessions Judge, Bengaluru Rural District, Bengaluru.	I Addl. District and Sessions Judge, Bengaluru Rural District, Bengaluru. (Vice Sri. Hosamani Pundalik – transferred)
45.	Smt. Bhanumathi B.C.	II Addl. District and Sessions Judge, Chikkamagaluru.	I Addl. District and Sessions Judge, Chikkamagaluru. (Vice Smt. B. Pushpanjali – transferred)
46.	Sri. Narashimsa M.V.	LX Addl. City Civil and Sessions Judge, Bengaluru City.	Services are placed at the disposal of the Government for being appointed as District Judge, OOD, Additional Registrar (Enquiries), Karnataka Lokayukta, M.S.Building, Bengaluru. (Vice Sri. S. Gopalappa – transferred)
47.	Sri. Vidyadhar Shirahatti	II Addl. District and Sessions Judge, Ballari.	I Addl. District and Sessions Judge, Ballari. (Vacant Court)
48.	Sri. Raghavendra Gowda B.G.	I Addl. District and Sessions Judge, Tumakuru.	Addl. District and Sessions Judge-FTSC-I, Ballari. (Vice Sri. Vinay D. – transferred)

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49.	Sri. Mohan Badagandi	I Addl. District and Sessions Judge, Kalaburagi.	II Addl. District and Sessions Judge, Kalaburagi. (Vice Sri. Mohamed Mujeer Ulla C.G. - transferred)
50.	Sri. S. Nataraj	District Judge, OOD, Additional Registrar (Enquiries), Karnataka Lokayukta, M.S.Building, Bengaluru. (ON REPATRIATION)	VI Addl. City Civil and Sessions Judge, Bengaluru City. (Vice Sri. D.P. Kumara Swamy – transferred)
51.	Sri. Jaishankar	District Judge, OOD, Member Secretary, Karnataka State Legal Services Authority, Nyaya Degula, H.Siddaiah Road, Bengaluru. (ON REPATRIATION)	LVI Addl. City Civil and Sessions Judge, Bengaluru City. (Vice Sri. T. Govindaiah - transferred)
52.	Sri. D.P. Kumara Swamy	VI Addl. City Civil and Sessions Judge, Bengaluru City.	Services are placed at the disposal of the Government for being appointed as District Judge, OOD, Chairman, Permanent Lok Adalat, Bengaluru. <i>(Newly created post vide G.O. No. LAW 145 LAD 2005 dated 05.12.2005)</i>
53.	Sri. P.G. Cheluvamurthy	LXXII Addl. City Civil and Sessions Judge, Bengaluru City.	Services are placed at the disposal of the Government for being appointed as District Judge, OOD, Additional Registrar (Enquiries), Karnataka Lokayukta, M.S.Building, Bengaluru. <i>(Newly Created Post vide G.O. No. DPAR 60 SLK 2023 dated 29.03.2023)</i>

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54.	Sri. Dinesh Hegde	II Addl. District and Sessions Judge, Udupi.	Proposed for appointment as District Judge, OOD, Director, Arbitration Center-Karnataka (Domestic and International), Bengaluru. (Vice Sri. M. Brungesh - transferred)
55.	Sri. Mohamed Mujeer Ulla C.G.	II Addl. District and Sessions Judge, Kalaburagi.	III Addl. District and Sessions Judge, Kalaburagi. (Vice Sri. Chandrashekhar Dundappa Karoshi - transferred)
56.	Smt. Sayeedunnisa	LXXIV Addl. City Civil and Sessions Judge, Bengaluru City.	II Addl. District and Sessions Judge, Mandya. (Vice Sri. Krishna Prasadrao K. - transferred)
57.	Sri. Chandrashekhar Dundappa Karoshi	III Addl. District and Sessions Judge, Kalaburagi.	V Addl. District and Sessions Judge, Kalaburagi. (Vacant Court)
58.	Smt. G.S. Praseela Kumari	II Addl. District and Sessions Judge, Tumakuru.	I Addl. District and Sessions Judge, Tumakuru. (Vice Sri. Raghavendra Gowda B.G. - transferred)
59.	Sri. Shekhu Lachchu Chavhan	VII Addl. District and Sessions Judge, Belagavi (to sit at Chikkodi).	Services are placed at the disposal of the Government for being appointed as District Judge, OOD, Chairman, Permanent Lok Adalat, Kalaburagi. (Newly created post vide G.O. No. LAW 145 LAD 2005 dated 05.12.2005)

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60.	Sri. Mallikarjuna	LXXIII Addl. City Civil and Sessions Judge, Bengaluru City.	LXXXVIII Addl. City Civil and Sessions Judge, Bengaluru City. (Vacant Court)
61.	Sri. Anantha H.	III Addl. District and Sessions Judge, Tumakuru.	II Addl. District and Sessions Judge, Tumakuru. (Vice Smt. G.S. Praseela Kumari - transferred)
62.	Sri. Srikanth S.V.	LXXVII Addl. City Civil and Sessions Judge, Bengaluru City.	Proposed for appointment as Prl. Judge, Family Court, Raichur. (Vacant Court)
63.	Smt. Roopa Ramarao Kulkarni	III Addl. District and Sessions Judge, Hassan.	Services are placed at the disposal of the Government for being appointed as District Judge, OOD, Additional Registrar (Enquiries), Karnataka Lokayukta, M.S. Building, Bengaluru. <i>(Newly Created Post vide G.O. No. DPAR 60 SLK 2023 dated 29.03.2023)</i>
64.	Smt. Shrikaveri B. Kalmath	Prl. Judge, Family Court, Shivamogga.	Addl. City Civil and Sessions Judge-FTSC-II, Bengaluru City (Vice Sri. A.G. Gangadhara – due for retirement on 31.05.2024)
65.	Sri. G.V. Chandrashekhar	I Addl. Prl. Judge, Family Court, Belagavi.	Proposed for appointment as Prl. Judge, Family Court, Belagavi. (Vice Sri. A.V. Srinath – transferred)

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66.	Sri. Rajkumar Siddappa Amminabhavi	District Judge, OOD, Addl. Registrar (Enquiries), Karnataka Lokayukta, M.S. Building, Bengaluru.	Proposed for appointment as Presiding Officer, Labour Court, Hubballi. (Vacant Court)
67.	Sri. Annugouda Veeragouda Patil	LXIII Addl. City Civil and Sessions Judge, Bengaluru City.	Services are placed at the disposal of the Government for being appointed as District Judge, OOD, Additional Registrar (Enquiries), Karnataka Lokayukta, M.S. Building, Bengaluru. <i>(Newly Created Post vide G.O. No. DPAR 60 SLK 2023 dated 29.03.2023)</i>
68.	Smt. Veena Mallanaik Naikar	V Addl. Prl. Judge, Family Court, Bengaluru.	Proposed for appointment as Prl. Judge, Family Court, Hubballi. (Vice Smt. Indira Mailswamy Chettyar – transferred)
69.	Smt. Indira Mailswamy Chettyar	Prl. Judge, Family Court, Hubballi.	IV Addl. District and Sessions Judge, Shivamogga (to sit at Bhadravathi). (Vice Sri. R.Y. Shashidhara – transferred)
70.	Sri. Nagarajappa A.K.	Addl. City Civil and Sessions Judge- FTSC-IV, Bengaluru City.	Services are placed at the disposal of the Government for being appointed as District Judge, OOD, Chairman, Permanent Lok Adalat, Dharwad. <i>(Newly created post vide G.O. No. LAW 145 LAD 2005 dated 05.12.2005)</i>

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71.	Sri. Sreepada N.	Addl. District and Sessions Judge-FTSC-I, Davanagere.	LXXII Addl. City Civil and Sessions Judge, Bengaluru City. (Vice Sri. P.G. Cheluvamurthy- transferred)
72.	Sri. Girisha Bhat K.	II Addl. Prl. Judge, Family Court, Mysuru.	Services are placed at the disposal of the Government for being appointed as District Judge, OOD, Additional Registrar (Enquiries), Karnataka Lokayukta, M.S.Building, Bengaluru. (Newly Created Post vide G.O. No. DPAR 60 SLK 2023 dated 29.03.2023)
73.	Sri. Shridhar Gopalakrishna Bhat	XCI Addl. City Civil and Sessions Judge, Bengaluru City.	XXI Addl. City Civil and Sessions Judge, Bengaluru City. (Special Court - CBI Cases) (Vacant Court)
74.	Sri. B.G. Pramoda	LII Addl. City Civil and Sessions Judge, Bengaluru City.	II Addl. District and Sessions Judge, Ballari. (Vice Sri. Vidyadhar Shirahatti - transferred)
75.	Sri. N. Subramanya	III Addl. District and Sessions Judge, Dharwad. (ON REQUEST)	Proposed for appointment as Prl. Judge, Family Court, Kodagu-Madikeri. (Newly Created Court vide G.O. No. LAW 94 LCE 2018 dated 05.01.2019)

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76.	Sri. Alva Shantanna Muthappa	Addl. District and Sessions Judge-FTSC-I, Chikkamagaluru.	Proposed for appointment as District Judge, OOD, Additional Director, Karnataka Judicial Academy, Bengaluru. (Vice Sri. K.L. Ashok - transferred)
77.	Sri. S.J. Krishna	LXXXIX Addl. City Civil and Sessions Judge, Bengaluru City.	Addl. District and Sessions Judge-FTSC-I, Chamarajanagar. (Vacant Court)
78.	Sri. C.V. Sanath	III Addl. District and Sessions Judge, Chikkaballapura.	Services are placed at the disposal of the Government for being appointed as District Judge, OOD, Member, Karnataka Appellate Tribunal, M.S. Building, Bengaluru. (Vacant Post)
79.	Sri. Lakshminarayana Bhat K.	XLII Addl. City Civil and Sessions Judge, Bengaluru City.	Proposed for appointment as Prl. Judge, Family Court, D.K. Mangaluru. (Vice Sri. Abhay Dhanapal Chougala - transferred)
80.	Sri. Krishna Prasadrao K.	II Addl. District and Sessions Judge, Mandya.	Services are placed at the disposal of the Government for being appointed as District Judge, OOD, Member, Karnataka Appellate Tribunal, M.S. Building, Bengaluru. (Vacant Post)

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81.	Sri. Vivekananda S. Pandit	Prl. Judge, Family Court, Chikkaballapura.	Services are placed at the disposal of the Government for being appointed as District Judge, OOD, Member, Karnataka Appellate Tribunal, M.S.Building, Bengaluru. (Vacant Post)
82.	Sri. Subhash Bandu Hosakalle	I Addl. Prl. Judge, Family Court, Vijayapura.	Proposed for appointment as Prl. Judge, Family Court, Vijayapura. (Vacant Court)
83.	Sri. Palled Ravindra Jادیyappa	VI Addl. Prl. Judge, Family Court, Bengaluru.	Services are placed at the disposal of the Government for being appointed as District Judge, OOD, Chairman, Permanent Lok Adalat, Belagavi. (Newly created post vide G.O. No. LAW 145 LAD 2005 dated 05.12.2005)
84.	Smt. Sudha Seturam Onkar	III Addl. Prl. Judge, Family Court, Mysuru.	Services are placed at the disposal of the Government for being appointed as District Judge, OOD, Presiding Officer, Karnataka Wakf Tribunal, Bengaluru. (Vacant Post)

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85.	Smt. Shayma Khamroz	Addl. District and Sessions Judge-FTSC-I, Mysuru.	Services are placed at the disposal of the Government for being appointed as District Judge, OOD, Additional Secretary to Government, Department of Law, Justice and Human Rights, Vidhana Soudha, Bengaluru. (Vice Sri. Basavaraja C.K. – transferred)
86.	Sri. Basavaraja C.K.	District Judge, OOD, Additional Secretary to Government, Department of Law, Justice and Human Rights, Vidhana Soudha, Bengaluru. (ON REPATRIATION)	III Addl. District and Sessions Judge, Kodagu-Madikeri. <i>(Newly Created Court vide G.O. No. LAW 74 LCE 2013 dated 13.08.2013)</i>
87.	Sri. B. Dasaratha	Prl. Judge, Family Court, Davanagere.	XI Addl. City Civil and Sessions Judge, Bengaluru City. (Vice Sri. Santhosh Kumar Shetty N. – due for retirement on 31.05.2024)
88.	Sri. Basagonda Pulikesh Devamane	Addl. District and Sessions Judge-FTSC-I, Kolar.	I Addl. City Civil and Sessions Judge, Bengaluru City. (Vice Sri. Sreenivasa – transferred)
89.	Sri. G. Raghavendra	XXXIV Addl. City Civil and Sessions Judge, Bengaluru City.	III Addl. District and Sessions Judge, Ramanagara. (Vacant Court)

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90.	Smt. Sindhu Potadar	XXIV Addl. City Civil and Sessions Judge, Bengaluru City.	Proposed for appointment as I Addl. Prl. Judge, Family Court, Vijayapura. (Vice Sri. Subhash Bandu Hosakalle - transferred)
91.	Sri. T.C. Srikanth	Addl. District and Sessions Judge-FTSC-I, Bengaluru Rural District, Bengaluru.	Addl. District and Sessions Judge, Chamarajanagar (to sit at Kollegal). (Vice Sri. Lokappa N.R. – transferred)
92.	Smt. Shabanna Begum L. Ladkhan	Addl. District and Sessions Judge-FTSC-I, Mandya.	Services are placed at the disposal of the Government for being appointed as District Judge, OOD, Additional Registrar (Enquiries), Karnataka Lokayukta, M.S.Building, Bengaluru. (Newly Created Post vide G.O. No. DPAR 60 SLK 2023 dated 29.03.2023)
93.	Smt. Israth Jahan Ara	Addl. City Civil and Sessions Judge-FTSC-III, Bengaluru City.	Proposed for appointment as I Addl. Prl. Judge, Family Court, Mysuru. (Vice Sri. Rudolph Pereira - transferred)
94.	Sri. Arjun S. Mallur	I Addl. District and Sessions Judge, Bagalkot (to sit at Jamkhandi).	LXXXV Addl. City Civil and Sessions Judge, Bengaluru City. (Vice Smt. Latha Kumari M. – transferred)

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95.	Smt. Divya P.K.	I Addl. District and Sessions Judge, Kolar.	II Addl. District and Sessions Judge, Kolar. (Vacant Court)
96.	Sri. S. Sreedhara	IX Addl. District and Sessions Judge, Bengaluru Rural District, Bengaluru.	III Addl. District and Sessions Judge, Chikkaballapura. (Vice Sri. C.V. Sanath – transferred)
97.	Smt. Vimal R. Nandgaon	IV Addl. District and Sessions Judge, Ballari. (ON REQUEST)	Services are placed at the disposal of the Government for being appointed as District Judge, OOD, Chairman, Permanent Lok Adalat, Mysuru. <i>(Newly created post vide G.O. No. LAW 145 LAD 2005 dated 05.12.2005)</i>
98.	Sri. Sreenivasa	I Addl. City Civil and Sessions Judge, Bengaluru City.	Services are placed at the disposal of the Government for being appointed as District Judge, OOD, Presiding Officer, Karnataka Wakf Tribunal, Kalaburagi. (Vacant Post)
99.	Sri. Shriram Narayan Hegde	LV Addl. City Civil and Sessions Judge, Bengaluru City.	Addl. District and Sessions Judge-FTSC-I, Davanagere. (Vice Sri. Sreepada N. – transferred)
100.	Sri. Prakash Sangappa Helavar	XIX Addl. City Civil and Sessions Judge, Bengaluru City.	LX Addl. City Civil and Sessions Judge, Bengaluru City. (Vice Sri. Narashimsa M.V. – transferred)

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101.	Sri. Prakash V.	VIII Addl. City Civil and Sessions Judge, Bengaluru City.	Proposed for appointment as Prl. Judge, Family Court, Chikkamagaluru. (Vacant Court)
102.	Sri. N. Muniraja	I Addl. Prl. Judge, Family Court, Tumakuru.	Proposed for appointment as Prl. Judge, Family Court, Tumakuru. (Vacant Court)
103.	Sri. T. Govindaiah	LVI Addl. City Civil and Sessions Judge, Bengaluru City.	VIII Addl. District and Sessions Judge, Mysuru (to sit at Hunsur). (Vice Sri. Patil Mohankumar Bheemanagouda – transferred)
104.	Sri. T. Shrinivas	Presiding Officer, Labour Court, Mysuru.	Proposed for appointment as II Addl. Prl. Judge, Family Court, Mysuru. (Vice Sri. Girisha Bhat K. – transferred)
105.	Sri. Manjunatha	XLV Addl. City Civil and Sessions Judge, Bengaluru City.	Addl. District and Sessions Judge-FTSC-I, Chikkamagaluru. (Vice Sri. Alva Shantanna Muthappa – transferred)
106.	Sri. Pruthviraj Vernekar	I Addl. Prl. Judge, Family Court, D.K. Mangaluru.	Services are placed at the disposal of the Government for being appointed as District Judge, OOD, Additional Registrar, (Enquiries), Karnataka Lokayukta, M.S. Building, Bengaluru. (Vice Sri. Chandrashekar Margur – due for retirement on 31.05.2024)

1	2	3	4
107.	Sri. Gangappa Irappa Patil	LVII Addl. City Civil and Sessions Judge, Bengaluru City.	LII Addl. City Civil and Sessions Judge, Bengaluru City. (Vice Sri. B.G. Pramoda - transferred)
108.	Sri. Ananda	V Addl. District and Sessions Judge, Hassan.	III Addl. District and Sessions Judge, Hassan. (Vice Smt. Roopa Ramarao Kulkarni – transferred)
109.	Sri. Sharanabasappa Basappa Kembhavi	XXXV Addl. City Civil and Sessions Judge, Bengaluru City.	Proposed for appointment as III Addl. Prl. Judge, Family Court, Mysuru. (Vice Smt. Sudha Seturam Onkar – transferred)
110.	Sri. A. Nagi Reddy	VI Addl. District and Sessions Judge, Tumakuru.	III Addl. District and Sessions Judge, Tumakuru. (Vice Sri. Anantha H. - transferred)
111.	Smt. Shainey K.M.	XIV Addl. City Civil and Sessions Judge, Bengaluru City.	Proposed for appointment as Prl. Judge, Family Court, Shivamogga. (Vice Smt. Shrikaveri B. Kalmath – transferred)
112.	Sri. Rajakumara C.	IV Addl. District and Sessions Judge, Dharwad.	II Addl. District and Sessions Judge, Dharwad. (Vacant Court)

PART - B

The following Senior Civil Judges promoted as District Judges under Government Notification No.DPAR 24 SHC 2024 dated 05.04.2024 are transferred and posted to the charges noted against their names at column No.4 below, in the interest of public service, to take effect from **27th May, 2024:**

Sl. No.	Name of the Officer	Present Charge	Place to which posted
1	2	3	4
1.	Sri. Ravikumar H.R.	Senior Civil Judge, OOD, Deputy Director, Karnataka Judicial Academy, Bengaluru.	V Addl. District and Sessions Judge, Hassan. (Vice Sri. Ananda – transferred)
2.	Sri. Somashekara A.	Prl. Senior Civil Judge, Bengaluru Rural District, Bengaluru.	LIX Addl. City Civil and Sessions Judge, Bengaluru City. (Vacant Court)
3.	Sri. Gudi Vasudev Radhakant	Senior Civil Judge, OOD, Deputy Director, Karnataka Mediation Centre, Bengaluru.	IV Addl. District and Sessions Judge, Ballari. (Vice Smt. Vimal R. Nandgaon - transferred)
4.	Sri. Balappa Appanna Jaragu	Senior Civil Judge and CJM, Chikkaballapura.	XXVIII Addl. City Civil and Sessions Judge, Bengaluru City. (Vice Sri. K.M. Rajashekar – transferred)

1	2	3	4
5.	Smt. Saraswathi K.N.	Prl. Senior Civil Judge and CJM, Ramanagara.	Addl. District and Sessions Judge-FTSC-I, Bengaluru Rural District, Bengaluru. (Vice Sri. T.C. Srikanth – transferred)
6.	Smt. Veena N.	Prl. Judge, Court of Small Causes, Mysuru.	XL Addl. City Civil and Sessions Judge, Bengaluru City. (Vacant Court)
7.	Sri. K. Guruprasad	Senior Civil Judge, OOD, Member Secretary, District Legal Services Authority, Gadag. (ON REPATRIATION)	II Addl. District and Sessions Judge, Bengaluru Rural District, Bengaluru. (Vacant Court)
8.	Sri. Devananda	Senior Civil Judge, Channarayapatna, Hassan District.	VI Addl. District and Sessions Judge, Bengaluru Rural District, Bengaluru. (Vice Sri. Ravindra R. – transferred)
9.	Smt. Prathibha Bandurao Kulkarni	Senior Civil Judge, OOD, Head of Legal Cell, Higher Education and Medical Education and Health and Family Welfare Department, M.S.Building, Bengaluru. (ON REPATRIATION)	Addl. District and Sessions Judge-FTSC-I, U.K. Karwar. (Vacant Court)
10.	Sri. Dileep Kumar B.	Senior Civil Judge, OOD, Deputy Secretary to Government (Opinion-1), Department of Law, Justice and Human Rights, Vidhana Soudha, Bengaluru. (ON REPATRIATION)	Addl. District and Sessions Judge-FTSC-II, Mandya. (Vice Smt. Nagajyothi K.A. – transferred)

1	2	3	4
11.	Sri. Rajendra Kumar K.M.	Senior Civil Judge, OOD, Head of Legal Cell, Home and Transport, Commerce and Industries and Youth Services Department, M.S. Building, Bengaluru. (ON REPATRIATION)	LXXXIX Addl. City Civil and Sessions Judge, Bengaluru City. (Vice Sri. S.J. Krishna – transferred)
12.	Sri. Chinnannavar Rajesh Sadashiv	Prl. Senior Civil Judge and JMFC, Hubballi, Dharwad District.	XVIII Addl. City Civil and Sessions Judge, Bengaluru City. (Vacant Court)
13.	Sri. Patil Veeranagouda Somashekhara Gouda	Chief Metropolitan Magistrate, Bengaluru City.	Proposed for appointment as Presiding Officer, Labour Court, Mangaluru. (Vacant Court)
14.	Smt. Amritha S. Rao	Prl. Senior Civil Judge and CJM, Shivamogga.	VIII Addl. District and Sessions Judge, Bengaluru Rural District, Bengaluru. (Vacant Court)
15.	Sri. Satish J. Bali	Prl. Senior Civil Judge and CJM, Ballari.	XLVII Addl. City Civil and Sessions Judge, Bengaluru City. (Special Court for CBI cases) (Vacant Court)
16.	Smt. K. Srividya	Senior Civil Judge, Maddur, Mandya District.	XLII Addl. City Civil and Sessions Judge, Bengaluru City. (Vice Sri. Lakshminarayana Bhat K. – transferred)

1	2	3	4
17.	Smt. Jyothishree Ramagouda Patil	Prl. Senior Civil Judge and CJM., Kalaburagi.	Proposed for appointment as Prl. Judge, Family Court, Kalaburagi. (Vice Smt. Hemavathi – transferred)
18.	Sri. Kulkarni Guruprasad Raghavendra	Senior Civil Judge and JMFC, Humnabad, Bidar District.	II Addl. District and Sessions Judge, Chikkamagaluru (Vice Smt. Bhanumathi B.C.- Transferred)
19.	Sri. Rajesh Maruthi Kamate	XVII Addl. Judge, Court of Small Causes and ACMM., Bengaluru City.	LVII Addl. City Civil and Sessions Judge, Bengaluru City. (Vice Sri. Gangappa Irappa Patil- transferred)
20.	Sri. Kemparaju	Prl. Senior Civil Judge and CJM., Chitradurga.	LV Addl. City Civil and Sessions Judge, Bengaluru City. (Vice Sri. Shriram Narayan Hegde – transferred)
21.	Sri. Vedamoorthy B.S.	II Addl. Chief Metropolitan Magistrate, Bengaluru City.	XXXI Addl. City Civil and Sessions Judge, Bengaluru City. (Vacant Court)
22.	Smt. Saraswathi Devi	Senior Civil Judge and JMFC, Kushtagi, Koppal District.	Proposed for appointment as Prl. Judge, Family Court, Koppal. (Vacant Court)
23.	Sri. Bhat Manjunath Narayan	Prl. Senior Civil Judge and CJM, Belagavi.	XLIII Addl. City Civil and Sessions Judge, Bengaluru City. (Vacant Court)

1	2	3	4
24.	Smt. Preeti Sadguru Sadarjoshi	Senior Civil Judge and CJM., Gadag.	XVII Addl. City Civil and Sessions Judge, Bengaluru City. (Vice Sri. Manjappa Hanamantappa Annayyanavar - transferred)
25.	Smt. Kaveri	Senior Civil Judge, OOD, Member Secretary, High Court Legal Services Committee, High Court Buildings, Bengaluru.	VII Addl. District and Sessions Judge, Belagavi (to sit at Chikkodi). (Vice Sri. Shekhu Lachchu Chavhan – transferred)
26.	Sri. Anand P. Hogade	Prl. Senior Civil Judge and CJM, Hassan.	Addl. District and Sessions Judge-FTSC-I, Mysuru. (Vice Smt. Shayma Khamroz – transferred)
27.	Sri. Gangadhar Channabasappa Hadapad	Prl. Senior Civil Judge and CJM., Bidar.	II Addl. District and Sessions Judge, Chitradurga. (Vacant Court)
28.	Smt. Zareena	Senior Civil Judge and JMFC., Khanapur, Belagavi District.	III Addl. District and Sessions Judge, Dharwad. (Special Court under Prevention of Corruption Act) (Vice Sri. N. Subramanya - transferred)
29.	Smt. Sujata Madiwalappa Sambrani	Senior Civil Judge, OOD, Head of Legal Cell, P.W.D. and Irrigation Department, M.S. Building, Bengaluru. (ON REPATRIATION)	XXVI Addl. City Civil and Sessions Judge, Bengaluru City. (Vacant Court)

1	2	3	4
30.	Sri. Mohammed Moinuddin	Senior Civil Judge and JMFC., Hiriya, Chitradurga District.	XLV Addl. City Civil and Sessions Judge, Bengaluru City. (Vice Sri. Manjunatha – transferred)
31.	Sri. Irappaanna Pavadi Naik	Senior Civil Judge and JMFC, Sindgi, Vijayapura District.	LXIII Addl. City Civil and Sessions Judge, Bengaluru City. (Vice Sri. Annugouda Veeragouda Patil - transferred)
32.	Smt. Vani A. Shetty	Senior Civil Judge, OOD, Member Secretary, District Legal Services Authority, Mandya. (ON REPATRIATION)	VIII Addl. City Civil and Sessions Judge, Bengaluru City. (Vice Sri. Prakash V. – transferred)
33.	Smt. Shirin Javeed Ansari	Prl. Senior Civil Judge and JMFC, Hunsur, Mysuru District.	LXIX Addl. City Civil and Sessions Judge, Bengaluru City. (Vacant Court)
34.	Smt. Anitha G.	Senior Civil Judge, Arasikere, Hassan District.	LIII Addl. City Civil and Sessions Judge, Bengaluru City. (Vice Sri. Sadanand M. Doddamani - transferred)
35.	Sri. Mahamed Imthiyaz Ahmed	Senior Civil Judge, OOD, Deputy Registrar, Karnataka Lokayukta, Bengaluru. (ON REPATRIATION)	I Addl. District and Sessions Judge, Bagalkot (to sit at Jamkhandi) (Vice Sri. Arjun S. Mallur – transferred)

1	2	3	4
36.	Smt. Mala N.D.	Senior Civil Judge, OOD, Head of Legal Cell, Rural Development and Panchayathraj Department, Women and Social Welfare Department, M.S.Building, Bengaluru. (ON REPATRIATION)	LXIV Addl. City Civil and Sessions Judge, Bengaluru City. (Vacant Court)
37.	Sri. Jayaprakash A.	Senior Civil Judge, OOD, Central Project Co-ordinator, High Court of Karnataka, Bengaluru.	LXVI Addl. City Civil and Sessions Judge, Bengaluru City. (Vacant Court)
38.	Smt. Shilpa K.S.	VII Addl. Judge, Court of Small Causes and ACMM., Bengaluru City.	IX Addl. District and Sessions Judge, Bengaluru Rural District, Bengaluru. (Vice Sri. S. Sreedhara - transferred)
39.	Smt. Vidya K.	IV Addl. Chief Metropolitan Magistrate, Bengaluru City.	XXXIX Addl. City Civil and Sessions Judge, Bengaluru City. (Vice Sri. Yashawant - transferred)
40.	Smt. Gomati Raghavendra	Prl. Senior Civil Judge and CJM, D.K. Manglauru.	XIX Addl. City Civil and Sessions Judge, Bengaluru City. (Vice Sri. Prakash Sangappa Helavar - transferred)

1	2	3	4
41.	Sri. B.K. Ravikantha	Senior Civil Judge, OOD, Member Secretary, District Legal Services Authority, Hassan.	Proposed for appointment as Presiding Officer, Labour Court, Mysuru. (Vice Sri. T.Shrinivas – transferred)
42.	Sri. Balachandra N. Bhat	Prl. Senior Civil Judge and CJM, Kolar.	LXXI Addl. City Civil and Sessions Judge, Bengaluru City. (Vacant Court)
43.	Sri. Srinivasa Gowda C.	Prl. Senior Civil Judge and CJM, Mysuru.	XXIX Addl. City Civil and Sessions Judge, Bengaluru City. (Vacant Court)
44.	Sri. Nanje Gowda M.C.	Addl. Senior Civil Judge and JMFC, Maddur, Mandya District.	X Addl. District and Sessions Judge, Bengaluru Rural District, Bengaluru. (Vacant Court)
45.	Smt. Anupama Laxmi B.	Senior Civil Judge and JMFC., Nanjangud, Mysuru District.	Addl. District and Sessions Judge-FTSC-II, Bengaluru Rural District, Bengaluru. (Vacant Court)
46.	Sri. Shivanand Maruthi Jipare	Prl. Senior Civil Judge and CJM, Vijayapura.	LXXV Addl. City Civil and Sessions Judge, Bengaluru City. (Vacant Court)
47.	Sri. Nandeesh R.P.	Senior Civil Judge and CJM, Chikkamagaluru	LXXVIII Addl. City Civil and Sessions Judge, Bengaluru City. (Special court for trial of cases under the Prevention of Corruption Act) (Vacant Court)

1	2	3	4
48.	Sri. Jithendranath C.S.	Senior Civil Judge, OOD, Deputy Registrar, Karnataka Lokayukta, Bengaluru. (ON REPATRIATION)	LXXXVI Addl. City Civil and Sessions Judge, Bengaluru City. (Vacant Court)
49.	Sri. Santosh Siddappa Palledh	Senior Civil Judge and JMFC., Chittapur, Kalaburagi District.	XLVI Addl. City Civil and Sessions Judge, Bengaluru City. (Special Court - CBI Cases) (Vacant Court)
50.	Smt. Rashmi M.	VI Addl. Chief Metropolitan Magistrate, Bengaluru City.	LXVII Addl. City Civil and Sessions Judge, Bengaluru City. (Vice Sri. Kashim Churikhan - transferred)
51.	Sri. Vijeth V.	XXXIX Addl. Chief Metropolitan Magistrate, Bengaluru City.	XXXIV Addl. City Civil and Sessions Judge, Bengaluru City. (Vice Sri. G. Raghavendra - transferred)
52.	Sri. N.M. Ramesh	XVI Addl. Chief Metropolitan Magistrate, Bengaluru City.	Addl. City Civil and Sessions Judge-FTSC-I, Bengaluru City. (Vacant Court)
53.	Smt. Anitha N.P.	Senior Civil Judge, OOD, Member Secretary, District Legal Services Authority, Ramanagara. (ON REPATRIATION)	LXXIII Addl. City Civil and Sessions Judge, Bengaluru City. (Vice Sri. Mallikarjuna - transferred)

1	2	3	4
54.	Sri. Mahesh S.	Senior Civil Judge and JMFC, Pandavapura, Mysuru District.	Addl. City Civil and Sessions Judge-FTSC-III, Bengaluru City. (Vice Smt. Israth Jahan Ara – transferred)
55.	Sri. Oonkar Murthy K.M.	XIV Addl. Chief Metropolitan Magistrate, Bengaluru City.	Addl. City Civil and Sessions Judge-FTSC-IV, Bengaluru City. (Vice Sri. Nagarajappa A.K. – transferred)
56.	Sri. Vijaya Kumar Rai B.	Prl. Senior Civil Judge and CJM, Mandya.	X Addl. City Civil and Sessions Judge, Bengaluru City. (Vice Smt. Savithri Shivaputra Kujji – transferred)
57.	Sri. Anand T. Chavan	Registrar, City Civil Court, Bengaluru.	LXI Addl. City Civil and Sessions Judge, Bengaluru City. (Vacant Court)
58.	Sri. Gowda R.P.	Prl. Senior Civil Judge and JMFC., Puttur, Dakshina Kannada District.	Proposed for appointment as I Addl. Prl. Judge, Family Court, D.K. Mangaluru. (Vice Sri. Pruthviraj Vernekar – transferred)
59.	Smt. Bhamini	Senior Civil Judge and JMFC, Kumta, Uttara Kannada District.	Proposed for appointment as V Addl. Prl. Judge, Family Court, Bengaluru. (Vice Smt. Veena Mallanaik Naikar – transferred)
60.	Sri. Jagadeesha Basanagouda Shivapuji	Senior Civil Judge and JMFC., Anekal, Bengaluru Rural District.	Proposed for appointment as VI Addl. Prl. Judge, Family Court, Bengaluru. (Vice Sri. Palled Ravindra Jadiyahappa – transferred)

1	2	3	4
61.	Sri. Jayaprakash D.R.	Senior Civil Judge, OOD, Deputy Director, Arbitration Centre, Karnataka (Domestic and International), Bengaluru.	Proposed for appointment as I Addl. Prl. Judge, Family Court, Tumakuru. (Vice Sri. N. Muniraja - transferred)
62.	Smt. Pallavi R.	Prl. Senior Civil Judge and CJM., Bagalkot.	Proposed for appointment as Presiding Officer, Addl. Industrial Tribunal, Bengaluru. (Vacant Court)

PART - C

The following Senior Civil Judges promoted as District Judges on Ad-hoc basis under Government Notification No. DPAR 25 SHC 2024 dated 05.04.2024 are transferred and posted to the charges noted against their names at column No.4 below, in the interest of public service, to take effect from **27th May, 2024:-**

Sl. No.	Name of the Officer	Present Charge	Place to which posted
1	2	3	4
1.	Smt. Poornima Bhandarkar @ Poornima N. Pai	Senior Civil Judge, OOD, Head of Legal Cell, Department of Forest, Environment and Ecology, M.S. Building, Bengaluru. (ON REPATRIATION)	IV Addl. District and Sessions Judge, Dharwad. (Vice Sri. Rajakumara C. - transferred)
2.	Sri. Prasad K.B.	Senior Civil Judge, OOD, Member Secretary, District Legal Services Authority, Kodagu-Madikeri. (ON REPATRIATION)	Addl. District and Sessions Judge-FTSC-I, Kolar. (Vice Sri. Basagonda Pulikesh Devamane - transferred)

1	2	3	4
3.	Sri. A. Samiulla	Senior Civil Judge and JMFC, Periyapatna, Mysuru District.	Proposed for appointment as Prl. Judge, Family Court, Udupi. (Vacant Court)
4.	Sri. Prakash Nayak	Senior Civil Judge and JMFC, Belur, Hassan District.	LXXVII Addl. City Civil and Sessions Judge, Bengaluru City. (Special Court for trial of cases under the Prevention of Corruption Act) (Vice Sri. Srikanth S.V. – transferred)
5.	Sri. Prabhakara Rao	Senior Civil Judge and JMFC, Soraba, Shivamogga District.	Proposed for appointment as Addl. Prl. Judge, Family Court, Kalaburagi. (Vacant Court)
6.	Sri. Prakash Channappa Kurabett	Addl. Senior Civil Judge and JMFC, Gadag.	LXXIV Addl. City Civil and Sessions Judge, Bengaluru City. (Vice Smt. Sayeed-unnisa – transferred)
7.	Smt. Pushpalatha C.M.	I Addl. Senior Civil Judge, Belagavi.	Addl. District and Sessions Judge-FTSC-I, Belagavi (Vacant Court)

1	2	3	4
8.	Sri. Vijay Kumar	Senior Civil Judge, OOD, Registrar-cum- Administrative Officer, Karnataka State Consumer Disputes Redressal Commission, Bengaluru. (ON REPATRIATION)	XCI Addl. City Civil and Sessions Judge, Bengaluru City. (Vice Sri. Shridhar Gopalakrishna Bhat – transferred)
9.	Sri. Jeevanarao Vasant Rao Kulkarni	Senior Civil Judge and JMFC, Magadi, Bengaluru Rural District.	XXXV Addl. City Civil and Sessions Judge, Bengaluru City. (Vice Sri. Sharana- basappa Basappa Kembhavi – transferred)
10.	Sri. Devaraju H.M.	Senior Civil Judge and JMFC, Belthangady, Dakshina Kannada District.	Addl. District and Sessions Judge- FTSC-I, Hassan. (Vice Sri. Kiran Siddappa Gangannavar – transferred)
11.	Smt. Renuka Devidas Raikar	Senior Civil Judge, OOD, Member Secretary, District Legal Services Authority, U.K. Karwar. (ON REPATRIATION)	XXIV Addl. City Civil and Sessions Judge, Bengaluru City. (Vice Smt. Sindhu Potadar – transferred)
12.	Smt. Nalini Kumari A.M.	Addl. Senior Civil Judge, Mandya.	XIV Addl. City Civil and Sessions Judge, Bengaluru City. (Vice Smt. Shainey K.M. - transferred)

1	2	3	4
13.	Sri. Vijaya Devaraja Urs	Senior Civil Judge and JMFC, Gowribidanur, Chikkaballapura District.	XXXIII Addl. City Civil and Sessions Judge, Bengaluru City. (Vice Smt. Bennali Shivakumar Jayashree – transferred)
14.	Sri. Shivappa Gangappa Salagare	Prl. Senior Civil Judge and CJM, Davanagere.	Proposed for appointment as Prl. Judge, Family Court, Davanagere. (Vice Sri. B. Dasaratha – transferred)
15.	Smt. Yasmin Parveen Ladhkan	Prl. Senior Civil Judge and JMFC, Ranebennur, Haveri District.	VI Addl. District and Sessions Judge, Tumakuru. (Vice Sri. A. Nagi Reddy - transferred)
16.	Sri. Sanjay Parashuram Gudagudi	Prl. Senior Civil Judge and CJM, Dharwad.	Proposed for appointment as I Addl. Prl. Judge, Family Court, Belagavi. (Vice Sri. G.V. Chandrashekhar – Transferred)

BY ORDER OF THE HIGH COURT

Sd/-
(K.S. BHARATH KUMAR)
REGISTRAR GENERAL

To,

The Compiler, Karnataka Gazette, Bengaluru, for favour of publication in the next issue of Gazette in Part-II, Section 2, through the Nodal Officer (E-Gazette), High Court of Karnataka, Bengaluru.

Copy forwarded for information and necessary action to:-

1. The Prl. City Civil and Sessions Judge, Bengaluru City, the Chief Judge, Court of Small Causes, Bengaluru and all the Prl. District and Sessions Judges in the State, with a direction to circulate a copy of this notification to the Officers/Courts concerned and to make necessary arrangement for relieving the Officers concerned.
2. The Officers mentioned at Sl.No. 2, 11, 13, 15, 20, 21, 25 to 27, 31, 43 to 45, 47 to 49, 55 to 58, 60, 61, 69, 71, 74, 76, 77, 88, 89, 91, 94 to 96, 99, 100, 103, 105, 107, 108, 110 and 112 of Part-A of the notification with a direction to get themselves relieved from the present charge of their posts and then proceed to take charge of their new posts on the forenoon of **May 27, 2024**.
3. The Officers mentioned at Sl.No. 1 to 6, 8, 12, 14, 16, 18 to 21, 23 to 27, 30, 31, 33, 34, 37 to 40, 42 to 46, 50 to 52 and 54 to 57 of Part-B of the notification with a direction to get themselves relieved from the present charge of their posts and then proceed to take charge of their new posts on the forenoon of **May 27, 2024**.
4. The Officers mentioned at Sl.No. 6, 7, 9, 10, 12, 13 and 15 of Part-C of the notification with a direction to get themselves relieved from the present charge of their posts and then proceed to take charge of their new posts on the forenoon of **May 27, 2024**.
5. The Officers mentioned at Sl.No.1, 3, 19, 22 to 24, 28, 29, 33 to 42, 46, 52, 53, 59, 62, 63, 65 to 68, 70, 72, 73, 75, 78 to 85, 90, 92, 93, 97, 98, 101, 102, 104, 109 and 111 of Part-A of the notification with a direction to get themselves relieved from the present charge of their posts and then proceed to take charge of their new posts on the forenoon of **May 27, 2024**, on receipt of necessary appointment orders from the Government.
6. The Officers mentioned at Sl.No. 13, 15, 17, 22, 28, 41, 47, 49 and 58 to 62 of Part-B of the notification with a direction to get themselves relieved from the present charge of their posts and then proceed to take charge of their new posts on the forenoon of **May 27, 2024**, on receipt of necessary appointment orders from the Government.
7. The Officers mentioned at Sl.No. 3, 4, 5, 14 and 16 of Part-C of the notification with a direction to get themselves relieved from the present charge of their posts and then proceed to take charge of their new posts on the forenoon of **May 27, 2024**, on receipt of necessary appointment orders from the Government.

8. The Officers mentioned at Sl.No. 18, 32, 50, 51 and 86 of Part-A of the notification with a direction to get themselves relieved from the present charge of their posts only after receipt of necessary repatriation orders from the Government and then proceed to take charge of their new posts on the forenoon of **May 27, 2024**.
9. The Officers mentioned at Sl.No. 7, 9, 10, 11, 29, 32, 35, 36, 48 and 53 of Part-B of the notification with a direction to get themselves relieved from the present charge of their posts only after receipt of necessary repatriation orders from the Government and then proceed to take charge of their new posts on the forenoon of **May 27, 2024**.
10. The Officers mentioned at Sl.No. 1, 2, 8 and 11 of Part-C of the notification with a direction to get themselves relieved from the present charge of their posts only after receipt of necessary repatriation orders from the Government and then proceed to take charge of their new posts on the forenoon of **May 27, 2024**.
11. The Officer mentioned at Sl.No.4 of Part-A of the notification with a direction to get herself relieved from the present charge of her post only after relieving of the officer mentioned at Sl.No.8 and then proceed to take charge of her new post, immediately.
12. The Officer mentioned at Sl.No.5 of Part-A of the notification with a direction to get himself relieved from the present charge of his post and then proceed to take charge of his new post from Smt. L. Vijayalakshmi Devi on the afternoon of 29.06.2024 (since 30.06.2024 falls on Sunday).
13. The Officer mentioned at Sl.No.6 of Part-A of the notification with a direction to get himself relieved from the present charge of his post only after relieving of the officer mentioned at Sl.No.7 and then proceed to take charge of his new post, immediately.
14. The Officer mentioned at Sl.No.7 of Part-A of the notification with a direction to get herself relieved from the present charge of her post and then proceed to take charge of her new post from Sri. Ningappa Parashuram Koparde on the afternoon of 29.06.2024 (since 30.06.2024 falls on Sunday).
15. The Officer mentioned at Sl.No.8 of Part-A of the notification with a direction to get herself relieved from the present charge of her post and then proceed to take charge of her new post from Smt. S.H. Pushpanjali Devi on the afternoon of 29.06.2024 (since 30.06.2024 falls on Sunday).

16. The Officer mentioned at Sl.No.9 of Part-A of the notification with a direction to get herself relieved from the present charge of her post only after relieving of the officer mentioned at Sl.No.5 and on receipt of necessary repatriation order from the Government and then proceed to take charge of her new post, immediately.
17. The Officer mentioned at Sl.No.10 of Part-A of the notification with a direction to get himself relieved from the present charge of his post only after relieving of the officer mentioned at Sl.No.4 and then proceed to take charge of his new post, immediately.
18. The Officer mentioned at Sl.No.12 of Part-A of the notification with a direction to get himself relieved from the present charge of his post only after relieving of the officer mentioned at Sl.No.9 and on receipt of necessary appointment orders from the Government and then proceed to take charge of his new post, immediately.
19. The Officer mentioned at Sl.No.14 of Part-A of the notification with a direction to get himself relieved from the present charge of his post only after relieving of the officer mentioned at Sl.No.6 and on receipt of necessary appointment orders from the Government and then proceed to take charge of his new post, immediately
20. The Officer mentioned at Sl.No.16 of Part-A of the notification with a direction to get himself relieved from the present charge of his post and then proceed to take charge of his new post from Sri.H.C.Shamprasad on the afternoon of 31.05.2024.
21. The Officer mentioned at Sl.No.17 of Part-A of the notification with a direction to get herself relieved from the present charge of her post and then proceed to take charge of her new post from Sri.Shashikant Basalingappa Bhavikatti on the afternoon of 31.05.2024 on receipt of necessary appointment orders from the Government.
22. The Officer mentioned at Sl.No.30 of Part-A of the notification with a direction to get herself relieved from the present charge of her post and then proceed to take charge of her new post from Sri.Sabappa on the afternoon of 31.05.2024.
23. The Officer mentioned at Sl.No.54 of Part-A of the notification with a direction to get himself relieved from the present charge of his post only after relieving of the officer mentioned at Sl.No.10 and then proceed to take charge of his new post, immediately.
24. The Officer mentioned at Sl.No.64 of Part-A of the notification with a direction to get herself relieved from the present charge of her post and then proceed to take charge of her new post from Sri. A.G. Gangadhara on the afternoon of 31.05.2024.

25. The Officer mentioned at Sl.No.87 of Part-A of the notification with a direction to get himself relieved from the present charge of his post and then proceed to take charge of his new post from Sri. Santosh Kumar Shetty N. on the afternoon of 31.05.2024.
26. The Officer mentioned at Sl.No.106 of Part-A of the notification with a direction to get himself relieved from the present charge of his post and then proceed to take charge of his new post from Sri. Chandrashekar Margur on the afternoon of 31.05.2024, on receipt of necessary appointment order from the Government.
27. The Accountant General in Karnataka, Bengaluru.
28. The A.R(S.S)-cum-PPS to Hon'ble the Chief Justice.
29. All the Private Secretaries to the Hon'ble Judges.
30. The Registrar General/Registrar (Vigilance)/Registrar (Judicial)/Registrar (Recruitment)/Registrar (Administration)/Registrar (Protocol and Hospitality)/Registrar (Computers)/Registrar (Infrastructure and Maintenance)/Registrar (Statistics and Review) and Secretary to Hon'ble the Chief Justice.
31. The Additional Registrar General, Dharwad and Kalaburagi Benches.
32. The Central Project Co-ordinator of this office, with a request to web-host this notification on the official website of the High Court of Karnataka.
33. The Director, Karnataka Judicial Academy, Bengaluru.
34. The Director, Arbitration Centre – Karnataka (Domestic and International), III Floor, Khanija Bhavan, Race Course Road, Bengaluru.
35. The Director, Karnataka Mediation Centre, Nyaya Degula, H.Siddaiah Road, Bengaluru.
36. The Member Secretary, Karnataka State Legal Services Authority, Nyaya Degula, Bengaluru.
37. The Member Secretary, High Court Legal Services Committee, High Court Building, Bengaluru.
38. The Chief Secretary to Government of Karnataka, Vidhana Soudha, Bengaluru.
39. The Prl. Secretary to Government of Karnataka, Department of Law, Justice and Human Rights, Vidhana Soudha, Bengaluru.
40. The Prl. Secretary to Government of Karnataka, DPAR, Vidhana Soudha, Bengaluru.

41. The Registrar, Karnataka Lokayukta, M.S. Building, Bengaluru.
42. The General Secretary, Karnataka State Judicial Officers' Association, J1D-703, National Games Housing Complex, Koramangala, Bengaluru-47.
43. The President, Karnataka State Judicial Officers' Co-operative Credit Society, City Civil Court Complex, Bengaluru City.
44. The Section Officers of GOB-II/RSB/HVC/HCE/HCB/HCA-I/HCA-II/HCL/DJBS/DJA-I/DJA-II/DJA-III Branches of this office.
45. Spare copies.